HIGH COURT OF CHHATTISGARH, BILASPUR CIRCULAR

No. <u>17913</u> (Judicial)

Bilaspur, dated 03 September, 2025

Whenever any direction is given by Hon'ble High Court to the Courts of District Judiciary in the appeal, revision or any other judicial case, then the concerned court will comply with the directions of Hon'ble High Court at the earliest and thereafter will submit its compliance report to the Registry of the High Court immediately.

All the officers and employees of the Courts of District Judiciary are directed to ensure strict compliance of the above direction.

By order of Hon'ble the Chief Justice

(Mansoor Ahmed)
I/c Registrar General

Endt. No. <u>17914</u> /

Bilaspur, dated 03 September, 2025

Copy forwarded to: -

- 1. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 3. Private Secretary to Ho Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 5. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of Her Ladyship.
- 6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of His Lordship.

- 10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 13 Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur.
- 18. Registrar (Vigilance/ I&E/ Judicial/ S&A Cell/ Estt./ Rules), High Court of Chhattisgarh, Bilaspur.
- 19. Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur,
- 20. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for uploading the same on the website of this High Court,
- 21. Additional Registrar (Judl/DE & E/Admn.), High Court of Chhattisgarh, Bilaspur.
- 22. O.S.D., High Court of Chhattisgarh, Bilaspur,
- 23. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur.
- 24. Principal District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur/ Uttar Bastar (Kanker) for information.
- 25. Principal Judge/I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Janjgir-Champa/ Raipur for information.
- 26. Judge, Family Court, Balod/ Baloda-Bazar/ Bastar (Jagdalpur)/ Bemetara/Dakshin Bastar (Dantewara)/ Dhamtari/ Jashpur/ Kawardha/ Kanker/ Kondagaon/ Korba/ Mungeli/ Manendragarh/ Mahasamund/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja (Ambikapur) for information.
- 27. Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur/ Bilaspur/ Durg/ Jashpur/ Janjgir-Champa/ Koriya (Baikunthpur)/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja for information,
- 28. Member Judge, Industrial Court, Nagar Ghadi Chowk, Raipur.
- 29.Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Raipur No. 01/ Raipur No. 02/ Rajnandgaon/ Ambikapur.
- 30. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur.

- 31.All Registrar (M)/Joint Registrars (M)/Additional Registrars (M)/Deputy Registrars/Senior Librarian/Senior Court Manager/Court Managers, High Court of Chhattisgarh, Bilaspur,
- 32. Budget Officer/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
- 33 Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur for affixing the above Circular in all Notice Boards of the High Court,

34. All Assistant Registrars/Section Officers, High Court of Chhattisgarh, Bilaspur, *for information/necessary action.*

(Mansoor Ahmed)
I/c Registrar General